

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**15. C.P. (IB)/607(MB)2023**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - Geostar Surveys India Private Limited**  
**V/s**  
**Leighton India Contractors Private Ltd**

**Section: 9 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Geetanjali Ahire i/b Adv. Rajeev N Kumar appeared for the Operational Creditor through VC. Adv. Jeyhaan C appeared for the Respondent/Corporate Debtor. As requested for the Counsel for the parties, list this matter on **11.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**